

**Mr. Speaker:** What does he want?

**Shri Hari Vishnu Kamath:** I would request you to see to it, if you want to excuse that the reputation of this Parliament is not tarnished, that at least some of the half-finished business is put through before the House comes to a close.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मेरी एक बात सुन ली जाये . . . .  
(अवधान)

डा० राम मनोहर लोहिया (फर्रुखाबाद) :  
अध्यक्ष महोदय, मैं व्यवस्था का प्रश्न उठा रहा हूँ . . . . (अवधान)

अध्यक्ष महोदय : प्रार्डर । व्यवस्था का प्रश्न उठा रहे हैं तो मैं सुन लूंगा । प्रश्नी प्राप बैठें ।

12.45 hrs.

#### PAPERS LAID ON THE TABLE

##### MEMORANDUM AND ARTICLES OF ASSOCIATION OF THE BHARAT ALUMINIUM COMPANY PRIVATE LTD.

**The Minister of Steel and Mines (Shri Sanjiva Reddy):** I beg to lay on the Table a copy of Memorandum and Articles of Association of the Bharat Aluminium Company Private Limited. [Placed in Library. See No. LT-5358/65].

##### NOTIFICATION UNDER KERALA AGRICULTURISTS LOANS ACT ETC.

**The Deputy Minister in the Ministry of Fo.d and Agriculture (Shri Shah Nawaz Khan):** On behalf of Shri C. Subramaniam I beg to lay on the Table:—

- (1) a copy each of the following Notifications making certain amendments to the Kerala State Agricultural Loan Rules, under sub-section (2) of section 10 of the Kerala Agriculturists Loans Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the

functions of the President, in relation to the State of Kerala:—

- (i) S.R.O. No. 63/64 published in Kerala Gazette dated the 17th March, 1964.
- (ii) S.R.O. No. 209/64 published in Kerala Gazette dated the 7th July, 1964.
- (iii) S.R.O. No. 210/64 published in Kerala Gazette dated the 7th July, 1964.
- (iv) S.R.O. No. 228/64 published in Kerala Gazette dated the 28th July, 1964.
- (v) S.R.O. No. 297/64 published in Kerala Gazette dated the 29th September, 1964.
- (vi) S.R.O. No. 398/64 published in Kerala Gazette dated the 15th December, 1964.
- (vii) S.R.O. No. 120/65 published in Kerala Gazette dated the 30th March, 1965.
- (viii) S.R.O. No. 194/65 published in Kerala Gazette dated the 11th May, 1965.
- (ix) S.R.O. No. 227/65 published in Kerala Gazette dated the 1st June, 1965.

[Placed in Library. See No. LT-5359/65].

- (2) a copy of Notification No. G.O.M.S. 422/Agri/65 published in Kerala Gazette dated the 10th August, 1965, making certain amendments to the Special Loan Rules for development of Rubber Plantation, 1961, under sub-section (2) of section 10 of the Kerala Agriculturists Loans Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the Pre-